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O.A. No. 101/09

ORDER DATED 16<sup>th</sup> MARCH, 2009

Coram:

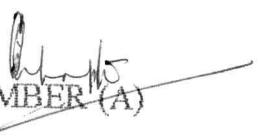
Hon'ble Mr. Justice K. Thankappan, Member (J)

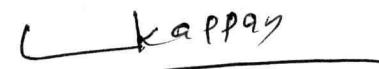
Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. S. Mohanty, Ld. Counsel for the applicant.

2. Mr. Mohanty, Ld. Counsel for the applicant seeks permission to withdraw this Original Application without considering any of the averments in the O.A. Permission for withdrawal of this Original Application is allowed.

3. Accordingly, this Original Application is dismissed as withdrawn.

  
MEMBER (A)

  
K. Thankappan  
MEMBER (J)